

### Sugar Quota For Hotels

\*1311. SHRI K.M.KOUSHIK : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) what was the basis on which the persons running hotels were given quota of sugar when sugar was fully controlled;

(b) the reasons for stopping such quotas;

(c) whether Government propose to consider giving them sugar in some proportion out of the controlled quantity; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) The Government of India only allotted monthly quot as to the State Governments. This distribution amongst domestic consumers, hoteliers, bulk consumers etc. Was done by the State Government.

(b) Due to adoption of policy of partial decontrol and consequent decrease in availability of levy sugar, allotment of sugar to hotels and other bulk consumers was discontinued.

(c) and (d). The present availability of levy stocks does not permit allotment of levy sugar to hotels.

### Cheating of Super Bazar, New Delhi

\*1312. SHRI D.N. PATODIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Super Bazar, New Delhi was recently cheated by an imposter to the tune of Rs. 8,000;

(b) if so, what is the limit upto which goods on credit can be supplied by the Manager of the Super Bazar; and

(c) whether these provisions were followed while issuing goods on credit by the officials of the Super Bazar and if not, the steps taken by Government to ensure a better implementation of these provisions or to modify them to meet such exigencies in future ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADA-SWAMY): (a) Yes, Sir; the imposter has been arrested by the Police and a case under Sections 419/420 I.P.C. has been registered against him.

(b) The General Manager, Co-operative Store Ltd. (Super Bazar), New Delhi, is authorised to supply goods on credit to all the recognised co-operatives, Government aided institutions and Government Departments.

(c) No credit was allowed to this person; he made payments through cheques which were returned by the bank for want of fund. The management of Co-operative Store Ltd. have taken steps to regulate acceptance of cheques and prevent recurrence of such instances in the future.

### Financial Assistance To Refugee

\*1313. SHRI MUHAMMAD SHERIFF: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a revised pattern of financial assistance for rehabilitation of refugees particularly from Ceylon has since been finalised; and

(b) if so, the broad outlines of the same ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No, Sir.

(b) Does not arise.